

**IN THE HIGH COURT OF JUDICATURE AT BOMBAY
CRIMINAL APPELLATE SIDE**

CRIMINAL WRIT PETITION ASDB LDVC NO.241 OF 2020

Sameet s/o. Rakesh Thakkar ... Petitioner

Vs

The State of Maharashtra & others ... Respondents

Dr.Abhinav Chandrachud with Mr.Yashovardhan Deshmukh i/b
Raspal Singh Renu for the Petitioner

Mr.J.P. Yagnik, APP, for Respondent – State

**CORAM: S.S. SHINDE &
M.S. KARNIK, JJ.**

DATED: OCTOBER 1, 2020

P.C.:

1. Learned Counsel appearing for the petitioner, on instructions, submits that the petitioner will appear before the concerned Investigating Officer on 5th October, 2020 in between 11am and 12 noon and cooperate for recording his statement by the concerned police officer.

2. In the light of the above, the petitioner shall appear before the concerned police officer on 5th October, 2020 in between 11am and 12 noon so as to enable the concened police officer to record the statement of the petitioner.

3. S.O. to Thursday, the 8th October, 2020.

4. This order will be digitally signed by the Private Secretary of this Court. All concerned will act on production by fax or e-mail of a digitally signed copy of this order.

(M.S. KARNIK, J.)

(S.S. SHINDE, J.)